

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Ref: Docket No. 50/GT/2013

Date: 04.6.2013

To,
The Chief Engineer (Commercial),
NHPC Office Complex
Sector-33, Faridabad
Haryana-121003

Sir,

Subject: **Docket No. 50/GT/2013: Petition for revision of tariff for the tariff period 2009-14 in respect of Dhauliganga hydro power Station of NHPC.**

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **18.6.2013**:

(a) In Page 19, Annex-II of the petition. At SI No. 2 b (vii), deemed deletion of ₹1.19 lakh, ₹0.13 lakh and ₹0.18 lakh has been shown for the years 2009-10, 2010-11 and 2011-12 respectively. The meaning of deemed deletion and details of assets covered under the head needs to be submitted.

2. Further action in this matter will be taken on receipt of the above information /clarification.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law